

(12)

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CA 205/14  
PETITION NUMBER : TP 131/16  
NAME OF THE PETITIONER(S) : M/s. G. CORP LOTUS MALL  
PVT. LTD. & 4 OTHERS  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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B. ULLAS KIRAN PAI

CS.

B. Ullas Pai

PCS is present. Perused ROC report which disclose that it covers two financial years. PCS represents that he would file an application for amendment to add one more financial year to the application already filed for compounding.

At his requested, posted to 15.02.2017.

  
MEMBER (J)

  
MEMBER (T)